GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1487
ANSWERED ON:03.12.2012
INDUSTRIES IN RESIDENTIAL AREAS
Bhagat Shri Sudarshan;Ganpatrao Shri Jadhav Prataprao;Rama Devi Smt. ;Rana Shri Kadir

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether several factories are being run in residential areas in the metropolitan cities of the country and are spreading pollution;
- (b) if so, the details thereof and the existing provisions in this regard;
- (c) the action taken by the Government in this regard;
- (d) whether the Government is formulating any scheme regarding shifting of these polluting factories to some other places; and
- (e) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to(e) The siting and functioning of industries is governed by the respective State Industrial Policies as well as the Master Plans of metropolitan cities. By and large, the polluting industries in residential areas are prohibited. The Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 empowers State Pollution Control Boards / Pollution Control Committees to grant consent-to-establish and consent-to-operate to the units and regulate the stipulated consent conditions. In case of Delhi and in compliance to Hon'ble Supreme Court Directives, large number of units falling under 'H' category have been closed down / shifted to other location.